

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 21/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Mr. Pratik Jayesh Vira
 V/s.
 Sunshine Projects Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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(1)	Nandini Chital, a/w Taruni Taiswali Dipannita Ghosh i/b. M. Mumrannal	for Petitioners	Nandini
(2)	Samiir Malik Saumya Sharma	for Respondent No, 1, 2, 3	for

ORDER

CP No. 21/241-244/NCLT/MB/MAH/2017

At request of the parties, list this matter on **15.12.2017**.

Sd/-

V. NALLASENAPATHY
 Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)